

10.04.2002

Hon'ble Mr. S. Dayal .. Member (A),

Hon'ble Ms. Meera Chhibber .. Member (J)

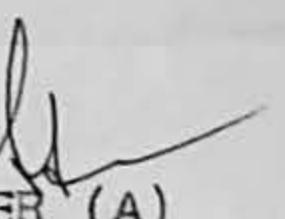
Shri P. Mathur for the applicant and Shri A. Mohiley for the respondents.

We have with us a letter of Shri D.K. Singh addressed to the Divisional Engineer, Telecom, which has been produced by the learned counsel for the respondents in which the applicant has stated that he is not interested to proceed with the case and the case may be dismissed as withdrawn and not pressed.

2. Shri P. Mathur, the learned counsel for the applicant also states that he has no instructions of the applicant. Under the circumstances, we dismiss the case as withdrawn and not pressed.

3. The letter is taken on record.


MEMBER (J)


MEMBER (A)

psp.